

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-111/2012/1030/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 24<sup>th</sup> February, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/1422 Dated the 22.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your private vehicle, at your own cost, from the evening of 25.02.2022 till the morning of 28.02.2022**, as prayed for. Further, the Addl. Sessions Judge, cum Special Judge, POCSO, Nagaon and in her absense the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/1031/A, dated , 24-02-2022**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rda